

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
STARRED QUESTION NO. *171
ANSWERED ON 04/08/2023

INITIATIVES TO ENHANCE SHRIMP EXPORTS

*171. SHRI MASTHAN RAO BEEDA:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) the details of marine exports during the last three years, product-wise;
- (b) whether Marine Products Export Development Authority (MPEDA) has taken any steps to enhance exports of shrimp;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether MPEDA has increased incentives to export-oriented shrimp companies and fishermen communities; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF RAJYA SABHA STARRED QUESTION NO. 171 FOR ANSWER ON 04th August, 2023 REGARDING “INITIATIVES TO ENHANCE SHRIMP EXPORTS”

(a) The details of the product-wise marine exports during the last three years are at **Annexure.**

(b) & (c): Yes, Sir. Marine Products Export Development Authority (MPEDA), a statutory organisation under administrative control of Department of Commerce entrusted with responsibility of promotion of export of marine products including shrimp from the country has undertaken various steps for promotion of exports of marine products including through participation in international trade fairs, organising Buyer-Seller Meets (BSMs), Reverse Buyer Seller Meets (RBSMs), providing financial support for processing and exporting marine value-added products including that of shrimp. Further, MPEDA has established Nucleus Breeding Centre for the Specific Pathogen-Free (SPF) Tiger Shrimp breeding project in Andaman Island which is expected to give a boost to domestic shrimp production as well as to its exports.

(d) & (e): MPEDA provides financial and technical assistance for upgrading the infrastructure facilities for value addition including for establishment of laboratories, participation in international trade fairs, technical assistance for aquaculture production meant for exports etc. The budget allocated to MPEDA for promotion of export of marine products is given below:

Year	2021-22	2022-23	2023-24	2024-25	2025-26	Total
Budgetary support to MPEDA in (Rs. in crore)	110	116	120	126	133	605

Annexure referred to in reply to Part (a) of Rajya Sabha Starred Question No. 171 for answer on 04.08.2023

Annexure

Product wise export of marine products during the last 3 years					
			2020-21	2021-22	2022-23
SL No	Item Name	HS Code	Value [in USD Million]	Value [in USD Million]	Value [in USD Million]
1	LIVE FISH	301	2.12	5.01	6.26
2	FISH- FRESH OR CHILLED (EXCLUDING FISH FILLETS AND OTHER FISH MEAT OF HEADING 0304)	302	42.70	46.76	48.78
3	FROZEN FISH (EXCLUDING FISH FILLETS AND OTHER FISH MEAT OF HEADING 0304)	303	383.36	438.54	659.42
4	FISH FILLETS AND OTHER FISH MEAT (WHETHER OR NOT MINCED, FRESH, CHILLED OR FROZEN)	304	224.74	286.81	296.10
5	FISH DRIED SALTED OR IN BRINE; SMOKED FISH FIT FOR HUMAN CONSUMPTION	305	82.88	64.18	47.17
6	CRUSTACEANS WHETHER IN SHELL OR NOT, LIVE, FRESH, CHILLED, FROZEN, DRIED, SALTED OR IN BRINE	306	3945.54	5317.85	4911.33
7	MOLLUSCS FIT FOR HUMAN CONSUMPTION EVEN SMOKED WHETHER IN SHELL OR NOT LIVE, FRESH, CHILLED, FROZEN	307	552.61	741.45	852.59
8	AQUATIC INVERTEBRATES OTHER THAN CRUSTACEANS AND MOLLUSCS LIVE, FRESH, CHILLED, FROZEN, DRIED	308	1.44	2.36	1.74
9	FATS AND OILS AND THEIR FRACTIONS, OF FISH OR MARINE MAMMALS WHETHER OR NOT REFINED	1504	1.00	2.74	121.57
10	PREPARED OR PRESERVED FISH; CAVIAR AND CAVIAR SUBSTITUTES PREPARED FROM FISH EGGS	1604	55.04	66.58	73.93
11	CRUSTACEANS, MOLLUSCS AND OTHER AQUATIC INVERTEBRATES, PREPARED OR PRESERVED EXCLUDING SMOKED	1605	580.29	702.76	718.83
12	FLOURS MEALS AND PELLETS OF FISH CRUSTACEANS, MOLLUSCS/OTHER AQUATIC INVERTEBRATES	230120	85.65	92.44	335.32
TOTAL			5957.37	7767.48	8073.03

**Source - DGCIS data*
